



SUPREME COURT OF INDIA

The Supreme Court Collegium has recommended the names of five Additional Judges of the Madras High Court for appointment as permanent Judges of that High Court in the following terms:

- (i) Smt Justice Lekshmana Chandra Victoria Gowri,
- (ii) Shri Justice Pillaipakkam Bahukutumbi Balaji,
- (iii) Shri Justice Kandhasami Kulandaivelu Ramakrishnan,
- (iv) Smt Justice Ramachandran Kalaimathi, and
- (v) Smt Justice K Govindarajan Thilakavadi.

On 29 April 2024, the Collegium of the Madras High Court unanimously recommended the names of the above Additional Judges for appointment as permanent Judges of that High Court. The Chief Minister and the Governor of the State of Tamil Nadu have concurred with the above recommendation.

In terms of the Memorandum of Procedure, a Judge of the Supreme Court conversant with the affairs of the Madras High Court was consulted with a view to ascertain the suitability of the above-named Judges for being appointed as permanent Judges. Our sole consultee-



colleague is of the opinion that all the five Additional Judges are eminently suitable for being appointed as permanent ones.

A Committee of two Judges of the Supreme Court constituted by the Chief Justice of India in terms of the Resolution dated 26 October 2017 of the Supreme Court Collegium has assessed the judgments of the above-named Additional Judges.

With a view to assess the merit and suitability of the above Additional Judges for appointment as permanent Judges, we have scrutinized and evaluated the material placed on record including the opinion of our sole consultee-Judge and the reports of the Judgment Evaluation Committee.

Bearing in mind all aspects of the above proposal, the Collegium is of the view that (i) Smt Justice Lekshmana Chandra Victoria Gowri, (ii) Shri Justice Pillaipakkam Bahukutumbi Balaji, (iii) Shri Justice Kandhasami Kulandaivelu Ramakrishnan, (iv) Smt Justice Ramachandran Kalaimathi, and (v) Smt Justice K Govindarajan



Thilakavadi, Additional Judges, are fit and suitable for being appointed as permanent Judges.

In view of the above, the Collegium resolves to recommend that (i) Smt Justice Lekshmana Chandra Victoria Gowri, (ii) Shri Justice Pillaipakkam Bahukutumbi Balaji, (iii) Shri Justice Kandhasami Kulandaivelu Ramakrishnan, (iv) Smt Justice Ramachandran Kalaimathi, and (v) Smt Justice K Govindarajan Thilakavadi, Additional Judges, be appointed as permanent Judges of the Madras High Court against the existing vacancies.

(Dhananjaya Y Chandrachud), CJI

(Sanjiv Khanna), J

(B R Gavai), J

10 September 2024